

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/S RAMDAS ISPAT AND METALS PRIVATE LIMITED Date of Commencement of Liquidation: 22-10-2018; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Laxman Digambar Pawar; Last 5 digitof registration number: 10104

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		9072						NA
3	Secured financial creditors	1	81598015	1	81598015				Annexure 3
4	Unsecured financial creditors	1	1900000	1	1900000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	930654	1	930654				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	13497823	15	13497823				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	97935564	18	97926492	0	0	0	